

of Birati S.P. on the Dum Dum-Bongaon section.

(b) No public road has been blocked by the Birati S.P. and hence the question does not arise.

(c) As the representation also referred to the provision of level crossing, the complainant has been informed that the provision of the new level crossing gate is not the liability of the Railway. The demand should come from the local Government and the cost of providing and maintaining the level crossing should be borne by the local Government.

**खादी तथा ग्रामोद्योग आयोग के लिए  
अनुदान**

2985. श्री शिफरे :

श्री हुकम चन्द कदमाय :

क्या वाणिज्य मंत्री यह बताने का प्रयास करेंगे कि :

(क) खादी तथा ग्रामोद्योग आयोग बम्बई की सरकार ने खादी आयोग के विकास के लिये 1961 से अब तक कितनी राशि दी है ; और

(ख) आयोग ने उक्त अवधि में विभिन्न संस्थाओं को कितनी राशि दी ?

वाणिज्य मंत्री (श्री मनुभाई शाह) :

(क) 73.13 करोड़ रुपये, जिसमें 8.78 करोड़ रुपये का वह उपदान भी शामिल है जो आयोग द्वारा देय ब्याज की कमी को पूरा करने के लिये दिया गया था और जिसे देते समय आयोग द्वारा वसूल करके सरकार के पास जमा किये गये ब्याज को ध्यान में रखा गया था।

(ख) 106.12 करोड़ रु. ।

(वितरित की गई 106.12 करोड़ रु० की यह राशि उपरोक्त (क) से अधिक है, क्योंकि सरकार द्वारा दो गई राशियों के प्रतिरिक्त, आयोग को गत ऋणों की कितने वापिस मिलती है और उसे ऋण

पाने वालों तथा अनुदान पाने वालों से बिना व्यय किये गये अनुदान वापिस मिलते हैं, और वह उनका प्रयोग खादी तथा ग्रामोद्योग कार्यक्रमों के विकास को आगे बढ़ाने के लिये करता है )

### Supply Department

2986. **Shri S. M. Banerjee:** Will the Minister of Supply, Technical Development and Materials Planning be pleased to state:

(a) whether Government have received any representation to the effect that due to errors in the functioning and working of the Supply Department, the Exchequer has to suffer financial loss amounting to several crores of rupees every year;

(b) if so, the details of the representation; and

(c) the steps Government have taken to set the matter right?

**The Minister of Supply, Technical Development and Materials Planning (Shri K. Raghuramaiah).** (a) No, Sir.

(b) and (c). Do not arise.

### Derailment of Military Special on the N.E.F. Railway

2987. **Shri P. C. Borooah:** Will the Minister of Railways be pleased to refer to the statement made by him in the House on the 14th November, 1966 and state:

(a) whether the inquiry into the causes of the derailment of the military special train on the 11th November, 1966 near Pilanshat Railway Station on the North East Frontier Railway has been completed; and

(b) if so, the findings of the inquiry?

**The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh):** (a) and (b). The final report of the Additional Commissioner of Railway Safety, who enquired into the accident, has not been received